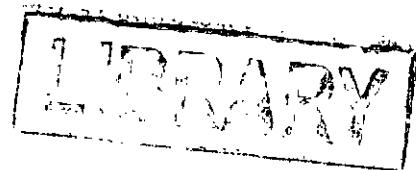


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/128/2019
MA. 350/293/2019
MA. 350/294/2019

Date of order: 04.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

SUMIT DUTTA
VS.
N. F. RAILWAY

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. B. P. Manna, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the present OA as he does not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn. Consequently, MAs also stands disposed of withdrawn.
3. Interim order stands vacated.
4. Letter of withdrawal dated 24.07.2019 is taken on record.



(Dr. Nandita Chatterjee)
Member (A)



(Bidisha Banerjee)
Member (J)

pd